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11. Liberalisation of Medical facilities and extension of CGHS facilities to all KVS employees and grant of Medical Allowance @ 7.5% of basic pay in lieu of outdoor treatment, and rationalisation of Group Insurance Scheme.

Employees of KVS are governed by the Medical attendance rules. Reimbursement of medical expenses is allowed under Government of India pattern. KVS employees in Delhi, Bombay, Calcutta, Hyderabad and Bangalore also availing of CGHS facilities with approval of Ministry of Health and Family Welfare.

The employees of KVS are governed by the C.S. (M.A.) Rules. Hence the question of giving medical allowance to the employees does not arise.

The Board of Governors has approved on 12-1-1992 the introduction of new Group Insurance Scheme for the Kendriya Vidyalaya Sangathan employees.

Dharna by Delhi Administration teachers

2591. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that school teachers of Delhi Administration have gone on indefinite dharna for getting Chattopadhyaya Commission report implemented soon; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The representatives of the Joint Council of Delhi Teachers Organisations had gone on dharna from 24th to 25th February, 1992 in support of their demands. The reaction of the Government on all recommendations of the Chattopadhyaya Commission has already been laid on the table of Sabha on 30-7-91.

Regional offices of Kendriya Vidyalaya

2592. MOHD. KHALEELUR RAHMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to U.Q. 1192 given in the Rajya Sabha on 7th January, 1991 and state:

(a) whether the Sangathan has since decided to open three new regional offices of Kendriya Vidyalaya Sangathan;

(b) whether any representations in favour of Bareilly, Jabalpur and Cochin have been received by the Sangathan; and

(c) what decision has been taken in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The Board of Governors of Kendriya Vidyalaya Sangathan in its 55th meeting held on 12-1-1992 has approved creation of three new regional offices provided the expenditure is met from within the approved Budget Estimates.

(b) and (c) There is no decision regarding location of these offices. It

is true that representations have been received by the Sangathan in favour of Bareilly, Jabalpur and Cochin as well as some other places.

Posts of Assistant Commissioners

2593. SHRI ANAND PRAKASH GAUTAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some posts of Assistant Commissioners have recently been created in Kendriya Vidyalaya Sangathan;

(b) if so, the details thereof; and

(c) what are the details of their recruitment Rules?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) On the recommendations of the Internal Work Study Unit of the Ministry of Human Resource Development, two additional posts of Assistant Commissioner viz-Assistant Commissioner (Finance) and Assistant Commissioner (Works) have been created by order dated 6/10-12-1991.

(c) No recruitment rules for these posts have been notified.

Second shift in other cities

2594. SHRI SANTOSH KUMAR SAHU:

SHRI DAVID LEDGER:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that students and teachers of Kendriya Vidyalayas having two shifts are being shifted to first shift;

(b) if so, whether it is a prelude to discontinuation of the second shift from the next academic session beginning on 1st May, 1992;

(c) if so, whether it is a fact that AIKVTAs have been pleading for extension of two-shifts in Kendriya Vidyalayas of other big cities of the country also; and

(d) if so, what is the reaction of Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The transfers of some students from the second shift to the first were ordered on grounds of health, residence, transport or to put brothers and sisters in the same shift. A few teachers were transferred on request.

(b) No, Sir.

(c) Yes, Sir.

(d) The second shift has been introduced in nine schools experimentally as a pilot project only.

Differences in the meeting of Board of Governors

2595. SHRI ANAND PRAKASH GAUTAM:

SHRI DAVID LEDGER:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is some disagreement among members on the decision taken in the 55th meeting of the Board of Governors, Kendriya Vidyalaya Sangathan in general and on the issue of approval of Recruitment Rules for non-teaching staff of Kendriya Sangathan in particular;

(b) if so, the details thereof;

(c) whether the disagreeing member has challenged the relevant decision of the Board in court;

(d) if so, whether the Court has since intervened in the matter; and

(e) if so, the details thereof?